

OFFICE OF THE DISTRICT JUDGE, GANJAM, BERHAMPUR

L.No. _____ /Dated.

From

**Sri Ram Shankar Hota, OSJS
District Judge, Ganjam, Berhampur**

To

**The Registrar (Inspection)
High Court of Orissa,
CUTTACK.**

**Sub :- Monthly Statistical data regarding Institution, Disposal and
Pendency & arrears for Updation in Supreme Court
Server.**

Ref :- Hon'ble Court's Letter No. 7307(54) dtd. 26.07.2017

Sir,

With reference to the letter and subject cited above, I am to submit herewith the Statistical data regarding monthly statistical information relating to institution, disposal and pendency including year old break up of cases (5 to 10 years and over 10 years disposal and pendency figure separately) along with UTP figure court wise in the prescribed proforma for the month of **May 2020**, relating to the Judgeship of Ganjam for favour of kind perusal of the Hon'ble Court.

Yours faithfully,

Encl: As above


**District Judge,
Ganjam, Berhampur**

Memo No. 3498⁽²⁾ /dtd. 05-06-2020

- Copy to the :-
1. Court Manager, District Court, Berhampur
 2. System officer, Dist. Court, Berhampur
- for information and necessary action.


Registrar
Civil Courts, Berhampur

| Sl. No. | Name of the Court | Opening Balance at the beginning of the month | | | Institution during the month | | | Disposal during the month | | | Closing Balance at the end of the month | | | Disposal of cases which are more than five years old | | | Pendency of cases which are more than five years old at the end of the month. | | |
|---------|--|---|----------|-------|------------------------------|----------|-------|---------------------------|----------|-------|---|----------|-------|--|----------|-------|---|----------|-------|
| | | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total |
| 42 | Ms. S. Satapathy, C(JD)-cum-JMFC, Kodala | 184 | 3454 | 3638 | 11 | 11 | 11 | 0 | 0 | 0 | 184 | 3465 | 3649 | 0 | 0 | 0 | 136 | 1374 | 1510 |
| | OTHER STATIONS | 0 | 0 | 0 | | | | | | | | | | | | | | | |
| 43 | Sri S.K.S. Acharya, C(JD)-cum-JMFC, Digapahandi | 268 | 1888 | 2156 | 29 | 29 | 29 | 0 | 0 | 0 | 268 | 1917 | 2185 | | | | 30 | 474 | 504 |
| 44 | Sri L. Dash, C(JD)-cum-JMFC, Sorada | 38 | 2593 | 2631 | 10 | 10 | 10 | 0 | 0 | 0 | 38 | 2603 | 2641 | 0 | 0 | 0 | 13 | 935 | 948 |
| 45 | Ms. S. Aparajita, C(JD)-cum-JMFC, Buguda | 33 | 1542 | 1575 | 18 | 18 | 18 | 0 | 0 | 0 | 33 | 1560 | 1593 | 0 | 0 | 0 | 18 | 720 | 738 |
| 46 | Sri Dilip Kumar Barik, C(JD)-cum-JMFC, Purusottampur | 174 | 1474 | 1648 | 57 | 57 | 57 | 0 | 0 | 0 | 174 | 1531 | 1705 | | | | 69 | 463 | 532 |
| 47 | Ms. L. Behara, C(JD)-JMFC, Patampur | 32 | 1625 | 1657 | 8 | 8 | 8 | 0 | 0 | 0 | 32 | 1633 | 1665 | 0 | 0 | 0 | 9 | 43 | 52 |
| 48 | Ms. R. Pattnaik, C(JD)-cum-JMFC, Hinglicot | 74 | 1031 | 1105 | 60 | 60 | 60 | 0 | 0 | 0 | 74 | 1091 | 1165 | | | | 7 | 77 | 84 |
| 49 | Ms. Rekharani Naik, JMFC, Sheragada | 19 | 467 | 486 | 1 | 1 | 1 | 0 | 0 | 0 | 19 | 468 | 487 | 0 | 0 | 0 | 0 | 133 | 133 |
| 50 | Sri B.P. Debata, Gram Nyayalaya, Sanakhemundi | 65 | 869 | 934 | 5 | 5 | 5 | 0 | 0 | 0 | 65 | 874 | 939 | 0 | 0 | 0 | 14 | 144 | 158 |
| 51 | Ms. M. Tripathy, JMFC, KabisuryaNagar | 84 | 2593 | 2677 | 13 | 13 | 13 | 1 | 1 | 1 | 84 | 2605 | 2689 | 0 | 0 | 0 | 23 | 1237 | 1260 |
| | TOTAL | 11261 | 57359 | 68620 | 43 | 950 | 993 | 33 | 305 | 338 | 11271 | 58004 | 69275 | 0 | 0 | 0 | 2674 | 17153 | 19827 |

* This excludes the pendency of figure of more than 5 years old cases of the Judge, Family Court, Berhampur and other criminal cases transferred to other courts, and, placed in dormant file and committed to the court of sessions.

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District Judge
Ganjam, Berhampur